

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

PHYSICAL HEARING

**CORAM: JUSTICE TELAPROLU RAJANI – HON’BLE MEMBER (J)
CORAM: SHRI CHARAN SINGH - HON’BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 23.05.2023 AT 02:30 PM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Company Petition IB/23/2021
NAME OF THE COMPANY	Quality Care India Ltd
NAME OF THE PETITIONER(S)	Soniks Consulting Services Pvt Ltd
NAME OF THE RESPONDENT(S)	Quality Care India Ltd
UNDER SECTION	9 of IBC

ORDER

Both the Counsel present. Counsel for the CD reports ready. Counsel for the Petitioner seeks time. For hearing, post on 13.06.2023, as a last chance.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)